

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2338
ANSWERED ON:16.08.2011
ANTI TERRORISM SQUADS UNITS
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is sufficient anti-terrorism infrastructure in all the States;
- (b) if so, the details thereof;
- (c) the names of the States in which anti-terrorism squads/units have not been set up in the country, State-wise;
- (d) the number of personnel deployed in squads;
- (e) whether these squads have been provided bullet-proof jacket and remote bomb disposal devices;
- (f) if so, the details thereof during the last three years;
- (g) whether anti-terrorism squads have not been provided the requisite equipments; and
- (h) if so, the reasons therefor and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): `Police` and `law and order` is State Subject as per the VII Schedule to the Constitution of India and as such it is primarily the responsibility of the State Governments to modernize and adequately equip its police forces for meeting the challengers to law and order and internal security. To supplement the efforts of the State Governments in modernizing their police forces, the Ministry of Home Affairs has been implementing a Non-plan Scheme for Modernization of State Police Forces.

Rs.1230.00 crores in 2009-10 and Rs. 1224.63 crores in 2010-11 were released to the various States under the Modernization of Police Scheme (MPF) as on 30.6.2011.

Some of the major items of police infrastructure covered under the Scheme include:

- (a) Mobility;
- (b) Modern weaponry;
- (c) Communication System;
- (d) Training infrastructure facilities;
- (e) Forensic Science facilities;
- (f) Strengthening of Intelligence Branches;
- (g) Construction of buildings of Police Stations/Posts; and
- (h) Construction of residential building for lower level police personnel.

(c) to (h): The Central Government has been advising and supporting setting up of dedicated Anti-Terrorist Squads/SOG with clear lines of command and control for ensuring synergy and co-ordination of flow of information and response action, to all State Governments. As per the available information, 16 States have created specialized Anti-Terrorist Squad Units. Similarly 25 States have created Quick Response Teams. The strength QRTs/ATs vary from State to State. For QRTs, the suggested number of personnel by BPR&D is 45. Under the State Modernization Scheme, all the State Governments are authorized to purchase Bullet Proof Jackets and Bomb Disposal Equipments. Independent of the above, the Central Government has also created four NSG hubs at Mumbai, Chennai, Kolkata and Hyderabad.